

ed persons are deprived of this facility; and

(c) whether Government contemplate either to allow all students to seek admission or to introduce correspondence course in Delhi University for Law students?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) to (c). Information is being collected and will be laid on the Table of the Sabha in due course.

Proposal for Zonal Headquarters of F.C.I. in North East

3590. **SHRI PURNA SINHA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Government received a demand from the workers of the Food Corporation of India, Assam region, to create a Food Corporation of India Zonal headquarters at a place in the Northeast by amalgamation of the Assam and Shillong Regions of the F.C.I.;

(b) in view of the necessity to take over entire Assam State for procurement of paddy whether Government propose to constitute a separate zone of the F.C.I. with the States of Assam, Meghalaya, Arunachal Pradesh, Mizoram, Manipur and Nagaland for better planning of procurement, storage and distribution of paddy and rice inside Northeast and extension and expansion of trade in other States of the country; and

(c) if so, by which date the Government propose to create the Zone for the Northeast?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) At present, there is no proposal from Food Corporation of India side to form a separate zone for

Assam by separating the two Regional Offices at Gauhati and Shillong from the present Eastern Zone. The quantum of work in the proposed area does not warrant creation of a new proposed zone.

(c) In view of (b) above, question does not arise.

High cost of DDA Built Shops

3591. **SHRI M. A. HANNAN ALHAJ:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the cost of shops built by DDA is very high and in auction it is beyond the reach of a common man and those who are financially weak; and

(b) if so, the steps Government propose to take to allot such shops to the common man and especially the social workers who are financially weak?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Disposal of shops is done through auction. Cost of shops is based on the expenditure incurred on land, development and construction; but, in an auction this is relevant only for fixing the reserve price; the actual allotment being done on the basis of bids. 12.8 per cent of the shops are earmarked for allotment to members of Scheduled Castes/Tribes through an auction limited only amongst them. The DDA has no proposal for disposal of shops otherwise than through the above two types of auction.

Private Sugarcane Crushers

3592. **SHRI SURENDRA BIKRAM:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether most of the private crushers are not in operation during